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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 14/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: M/s. K. C. Holdings Pvt. Ltd.  
V/s.  
M/s. Caprihans India Limited

SECTION OF THE COMPANIES ACT: 241- 244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Adv. Aparajita Sen 1/b Desai Desai Corinjee & Nulla for Resp. 2 to 4.	Associate	Bsen
2	Ms. Aparna Wagle a/w. Ms. Aparna Wagle 1/b. HSA Adv.	Adv. for the Petitioner	Aparna Wagle 16/11/17.
3.	Aamir Ali Sheikh 1/b T.v. Merchant & Co.	Adv for the Respondent Nos. 1, 2, 5 & 9	A

ORDER

CP No.14/ 241,244/NCLT/MB/MAH/2016

At request of the parties, list this matter on 15.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)